

(2024) 06 SHI CK 0047

High Court Of Himachal Pradesh

Case No: CMPMO No.233 of 2024

Neelam Thakur

APPELLANT

Vs

Ajay Thakur

RESPONDENT

Date of Decision: June 28, 2024

Hon'ble Judges: Bipin Chander Negi, J

Bench: Single Bench

Advocate: Ashwani Kaundal

Final Decision: Dismissed

Judgement

Bipin Chander Negi, J

Learned counsel for the petitioner seeks permission to withdraw the present petition. Permission granted.

2. Accordingly, present petition is dismissed as withdrawn, so also the pending application(s), if any.